

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) to (c) As per extant practice, Doordarshan telecasts programmes every year only on the anniversaries of the following :

- (i) Mahatama Gandhi
- (ii) Deceased Prime Ministers
- (iii) Dr. S. Radhakrishnan (Teachers' Day)

However on few occasions programmes on other national leaders are also telecast. One such programme on Pt. Deen Dayal Upadhyay was telecast on 11.2.94.

(d) and (e) Names of national leaders on whom films, documentaries etc. were telecast by Doordarshan during 1994 for varying duration are as under :

1. Mahatma Gandhi
2. Pt. Jawahar Lal Nehru
3. Smt. Indira Gandhi
4. Shri Rajiv Gandhi
5. Dr. S. Radhakrishnan
6. Dr. B.R. Ambedkar
7. Pt. Deen Dayal Upadhyay
8. Saheed Chandra Shekhar Azad.

[English]

'Dada Saheb Phalke Award'

3092. SHRI UDAYSINGRAO GAIKWAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the criteria prescribed for conferring of Dada Saheb Phalke Award upon film personalities;

(b) The date of its institution and names of awardees in chronological order;

(c) whether such award has been given to some play back singers of Indian film industry;

(d) if so, the details thereof;

(e) whether the Government propose to get such renowned play back singers decorated with such award for their marvellous contribution to Indian film industry for half century; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH

DEO) : (a) The guidelines to be followed while making a selection for Dada Saheb Phalke award are as follows :

- (i) The award is to be given to a senior person from the film industry whose contribution to the growth and development of the Indian Cinema is outstanding.
- (ii) The award is not to be given posthumously.

(b) The award was instituted in 1969 and the names of the personalities on whom this award has been conferred are given in the enclosed Statement.

(c) Yes, Sir.

(d) Among the recipients of the award, Ms. Lata Mangeshkar has been conferred with this award for her outstanding contribution to Indian cinema in the field of play back singing. Other awardees such as Shri Pankaj Mullick, Smt. Kanan Devi and Dr. Bhupen Hazarika have also contributed to play back singing.

(e) and (f) Nominations for this award will be invited by the Government in accordance with the prescribed guidelines in December, 1995. Nominations of play back singers received will also be given due consideration.

STATEMENT

List of Dada Saheb Phalke Award Winners

S.No	Name	Year
1	2	3
1.	Smt. Devika Rani	1969
2.	Shri B.N Sircar	1970
3.	Shri Prithviraj Kapoor	1971
4.	Shri Pankaj Mullick	1972
5.	Smt. Sulochna (Ruby Myers)	1973
6.	Shri B.N. Reddi	1974
7.	Shri Dhiren Ganguly	1975
8.	Smt. Kanan Devi	1976
9.	Shri Nitin Bose	1977
10.	Shri R.C. Boral	1978
11.	Shri Sohrab Modi	1979
12.	Shri P. Jairaj	1980
13.	Shri Naushad Ali	1981
14.	Shri L.V. Prasad	1982
15.	Smt. Durga Khote	1983

1	2	3
16.	Shri Satyajit Ray	1984
17.	Shri V. Shantaram	1985
18.	Shri B. Nagi Reddi	1986
19.	Shri Raj Kapoor	1987
20.	Shri Ashok Kumar	1988
21.	Ms. Lata Mangeshkar	1989
22.	Shri A. Nageswara Rao	1990
23.	Shri Bhalji Pendharkar	1991
24.	Dr. Bhupen Hazarika	1992
25.	Shri Majrooh Sultanpuri	1993
26.	Shri Dilip Kumar	1994

[Translation]

Nariniketans

3093. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of WELFARE be pleased to state :

(a) the number of Nariniketans in the country alongwith their locations, State/UT wise and the number of woman staying therein at present;

(b) the number of women sent back to their respective homes during the last year; and

(c) the steps taken or proposed to be taken by the Government to ensure that such women who are scheduled to be released from Nariniketans are not detained there on any ground?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[English]

Bombay Bomb Blast

3094. SHRI SUDHIR SAWANT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether investigations regarding bomb blast in Bombay have been completed; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) and (b) No, Sir. After the filing of Charge-sheet by Bombay Police on 4.11.1993, further investigation was entrusted to CBI on 19.11.1993. So far 11 supplementary charge-sheets have been filed in this case.

Freedom Fighters Pension

3095. SHRI K. MURALEE DHARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware nearly hundreds of persons participated in the Indian Royal Navy Mutiny have not been granted benefit under the freedom fighters pension;

(b) whether it is a fact that nearly twelve persons who have not participated in the Mutiny and who have joined after the Mutiny have been granted freedom fighter's pension; and

(c) the steps the Government propose to take to redress the grievances of those who have participated in the Mutiny and not been granted the freedom fighter's pension?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) to (c) All persons who had participated in Royal Indian Navy Mutiny are not entitled to freedom fighters' pension. Only the persons who had participated in the above said Mutiny and were discharged as 'dismissed' 'services no longer required' and 'unsuitable are considered for grant of pension, when they apply for the same.

Pension is being granted to the persons falling in the above referred categories, only after verifying their details from the list furnished by Ministry of Defence. In case of any doubt, that Ministry is invariably consulted.

Unauthorised Immigration

3096. SHRI S.S.R. RAJENDRA KUMAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that due to slack in immigration law enforcement foreigners from Sri Lanka, Bangladesh, Palestine, etc. enter the country via Trivandrum International Airport without valid passports and visas; and

(b) if so, the measures taken by the Government in this regard.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) Government are aware that some foreigners especially Sri Lankans have been trying to enter India via Trivandrum International Airport without valid passports and visas or on forged travel documents.

(b) Immigration check at Trivandrum Airport has been tightened as a result of which many Sri Lankan Nationals who arrived without valid travel documents forged documents were detected and refused entry.

Oil Refinery at Paradip Port

3097. DR. KRUPASINDHU BHOI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :